

**Central Administrative Tribunal
Principal Bench, New Delhi.**

C.P. No. 675/2014 in
OA-4079/2012

This the 16th day of October 2015

**Hon'ble Mr. Justice L.N. Mittal , Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Vinesh D. Meshram S/o Sh. Dayaram
2. Claramma John W/o John Bosco
3. Indrani W/o Sh. Hamant Kumar
4. Monica Ekka W/o Sh. Ruben Ekka
5. Omana Madhu W/o Sh. T.K. Madhusudan
6. Surya Prakash Tanwar S/o Sh. J.R. Tanwar
7. Rajan Thomas S/o Sh. M.V. Thomas
8. Lancy Paul Furtado S/o Sh. S.J. Furtado
9. Sunil Kumar Sarkania
S/o Sh. Ram Saran Applicants

All working as Sr. Lab-Technicians/Technicians
in ESI Hospitals, Basai Darapur, New Delhi.

(Sh. Ranbir Yadav, Advocate)

Versus

1. A.K. Aggarwal
Director General ESI Corporation,
ESI Head Quarter,
Panchsheel Bhawan,
CIG Road,
New Delhi-110002.

2. Smt. Guri Kumar
Secretary,
Ministry of Labour and Employment,
Government of India,
New Delhi. . . Respondents

(Shri Pratik Kumar for Sh. Yakesh Anand, Advocate)

O R D E R (ORAL)

Mr. Justice L.N. Mittal, Member (J)

None is appearing for the applicants qua applicants no.2 and 5 in respect of whom order of the Tribunal has been stayed by the Hon'ble High Court of Delhi vide order dated 6.7.2015 in W.P. (C) No.6330/2015.

2. Counsel for the respondents stated that qua the remaining applicants, the order of the Tribunal has since been implemented vide order dated 30.07.2015 which is taken on record.

3. In view of the aforesaid, the instant CP is dismissed as infructuous qua the applicants except applicants no.2 and 5. As regards applicants no.2 and 5, the CP is disposed of with liberty

to them to file fresh one, if need be. Notice issued to the respondents stand discharged.

(Shekhar Agarwal)
Member (A)

(Justice L.N. Mittal)
Member (J)

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